CHEMICALS AND FERTILIZERS AND PETROLEUM be pleased to state the present position regarding the setting up of a fertilizer factory at Paradeep?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND PETRO-LEUM (SHRI H. N. BAHUGUNA): The Paradeep fertilizer project was not so far taken up for implementation due to the resources constraint. The question of implementing this project would be considered when additional fertilizer capacity is planned.

Railway employees

*58. SHRI S. W. DHABE: SHRI N. H. KUMBHARE:

Will the Minister of RAILWAYS be pleased to state:

(a) what is the number of railway employees including casual labour who were dismissed, suspended or compulsorily retired for participation in the railway strike which took

place in May, 1974 and during the period of emergency;

- (b) whether any of the employees were prosecuted for criminal offences; and
- (c) how many of the dismissed, suspended and compulsorily retired employees have been taken back on duty before the 25th March, 1977 and how many still remain to be reinstated?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):
(a) t₀ (c) A statement is laid on the Table of the Sabha.

Statement

(a) and (c) Number of railway employees including casual labour dismissed, suspended or compulsorily retired for participation in the railway strike of May 1974 and during the period of emergency

	Permanent/regular temporary employees		Casual labour	
deche di Ca	context of May, 1974	During the period of emergency	context of May, '74	During the period of emergency
No. of employees removed/dismissed from service or whose services were terminated	16,898	1,103	24,570	Services of casual labour are not ter-
No. out of (1) taken back to duty before 25-3-1977	16,271	228	19,409	minated as a penal measure. Their engagement/termina-
No. out of (1) still to be taken back to duty	627	875	5,161	tion depends on availability of work.
No. of employees suspended	10,170	10,096	J	Casual labo r are not suspended or com-
Suspension revoked and employees taken back to duty prior to 25-3-1977 out of (4)	10,117	7,883		pulsorily retired.
No. still under suspension	53	2,213		*_^
No. of employees compulsorily retired (on review of service)	155	4,519	,	, f.
No. out of (7) taken back to duty prior to 25-3-1977	135	942	-r	-
No. out of (7) still stand compulsorily retired.	20	3,577	<u> </u>	•